

Construction of Mini Dams in Hilly Areas

1219. SHRI A. K. ROY : Will the Minister of IRRIGATION be pleased to state :

(a) whether Government have any proposal to construct mini dams in the hilly areas of the country in general and Chhotanagpur in particular, facts in details;

(b) whether such mini dams on the small seasonal rivers in the hilly areas would help in local irrigation without submerging large area; and

(c) details of such dams in the country with particular reference to Bihar and their performance ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) and (b) Under the Constitution 'Water' is a State subject. As such the planning, investigation, design and construction of all Minor Irrigation Schemes which include construction of storage and diversion schemes in hilly areas, wherever feasible from technical considerations is taken up by the State Governments under their Minor Irrigation Programme. The small schemes submerge lesser area when compared to major and medium schemes.

(c) As the number of small minor irrigation schemes in the States including Bihar are very large, the statewide monitoring done at the Central level is in terms of irrigation potential created. In whole of the country from all small surface water schemes both storage and diversion, a total potential of 86.3 lakh hectares has been created upto March 1983, out of which 10.14 lakh hectares is in Bihar.

Advantages/Disadvantages of Eucalyptus Farming

1220. DR. PRATAP WAGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that the report of the Economic and Planning Council of Karnataka has expressed sharp division of opinion on the advantages and disadvantages on eucalyptus farming;

(b) if so, the details thereof;

(c) the reaction of Government on the desirability of converting fields and areas into eucalyptus plantations; and

(d) the details thereof ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : (a) and (b) Areas of consensus of the Economic and Planning Council of Karnataka are given in the Statement.

(c) and (d) Depending upon Soil, climatic and Socio-economic factors Eucalyptus may be planted. However, mono-culture of Eucalyptus be avoided by intimately mixing with other indigenous species.

STATEMENT

Areas of consensus arrived at the discussion held by Panellists of Economic and Planning Council for Karnataka, regarding planting of Eucalyptus :—

I. Points against Eucalyptus hybrid :**A. Ecological :**

- (i) Eucalyptus leads to an increase in water run-off and soil-less.
- (ii) Eucalyptus does not enrich the soil.
- (iii) Eucalyptus makes the soil acidic.
- (iv) Eucalyptus prevents undergrowth.
- (v) Eucalyptus consumes water copiously.
- (vi) Eucalyptus lowers the water table.
- (vii) Eucalyptus is a poor fuel.
- (viii) Eucalyptus has spread out roots which do not decay, thereby preventing the growth of other species even after the Eucalyptus trees have been felled.

B. Socio-Economic :

- (i) Eucalyptus leads to a negative impact on food production, especially of ragi.
- (ii) Eucalyptus worsens the income distribution.
- (iii) Eucalyptus cultivation does not generate as large a quantum of employment as food crops do, especially ragi.

II. Points for Eucalyptus hybrid :**A. Ecological :**

- (i) Growe fast,

- (ii) Does not get browsed.
- (iii) Is a good coppicer.
- (iv) Produces timber, fuel and raw materials for rayon and paper industries.
- (v) Grows in drought prone areas.
- (vi) Grows in poor soils.
- (vii) Increases percolation of water.
- (viii) Is fire-resistant.
- (ix) Provides good shelter-belt against winds and thereby benefits crops grown in leeward areas.

B. Socio-Economic :

- (i) Increases incomes considerably.
- (ii) Stabilizes incomes.
- (iii) Increases employment under certain circumstances, and creates additional employment for downstream industries.

It was agreed that much greater research was needed on each of the issues discussed by the panelists.

राष्ट्रीय राजधानी क्षेत्र योजना का कार्यान्वयन

1221. श्री शिव शरण वर्मा } क्या निर्माण
श्री जगपाल सिंह }

और आवास मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार राष्ट्रीय राजधानी क्षेत्र योजना के समुचित विकास हेतु एक बोर्ड बनाने पर विचार कर रही है और इस सम्बन्ध में चालू समय में ही एक विधेयक पेश करेगी ;

(ख) यदि हां, तो इस विधेयक एवं बोर्ड का स्वरूप क्या होगा और इसका मुख्य उद्देश्य क्या होगा ; और

(ग) इस बोर्ड के कितने सदस्य होंगे, उनका निर्वाचन किस प्रकार किया जाएगा और इस बोर्ड के कार्यकलाप पर सालाना कितने रुपये कम किए जाने का अनुमान है और तत्संबंधी ब्यौरा क्या है ?

खेल विभाग में, निर्माण और आवास मन्त्रालय में तथा संसदीय कार्य विभाग में उप-

मन्त्री (श्री मल्लिकार्जुन) : (क) जी, हां । इस सम्बन्ध में संसद में यथाशीघ्र एक विधेयक पेश किए जाने का प्रस्ताव है, बशर्ते कि राजस्थान तथा हरियाणा राज्य की विधानसभाओं द्वारा संकल्प पारित किये जाते हैं ।

(ख) और (ग) बिल के प्रारूप को अन्तिम रूप दिया जा रहा है । राष्ट्रीय राजधानी क्षेत्र के लिए एक सांविधिक बोर्ड का गठन करना, क्षेत्रीय स्तर पर योजनायें बनाना, भाग लेने वाले राज्यों को निधियां सुव्यवस्थित करना और उनके तथा संघ राज्य-क्षेत्र दिल्ली द्वारा योजना कार्यान्वयन में सुविधायें देना इसके लक्ष्य हैं बोर्ड के गठन आदि के ब्यौरे अभी तैयार किए जाने हैं ।

Ganga-Cauvery Project

1223. SHRI ERA ANBARASU : Will the Minister of IRRIGATION be pleased to state :

(a) whether any feasibility study of Ganga-Cauvery project has been ordered; and

(b) if so, the details of the same ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) and (b) The Ganga-Cauvery Link Scheme was examined by the Ministry of Irrigation and Central Water Commission and was considered to be grossly under-estimated both in capital and recurring cost and also required a large block of power for lifting water. This Scheme, has, therefore not been further pursued.

Constitution of seed Association of India

1224. DR. KRUPASINDHU BHOI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that a new organisation, the Seed Association of India, is being constituted for healthy growth of seed industry; and

(b) if so, the details thereof ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : (a) Yes, Sir.

(b) The details are being worked out by a Sub-Group, consisting of members of seed industry in public and private sectors.